

**CITY CIVIL AND SESSIONS COURT MUMBAI
IN THE COURT OF HHJ SHRI. D.S. DESHMUKH
COURT 21 ADDL SESSIONS JUDGE
DAILY BOARD DATED 20.08.2020**

Sr. No.	Case Type	Party Name & Police Station
<u>HEARING</u>		
1	CRI M.A. 995/2019	Riddhi Pushkar Gohil in BA-1469-- 8-Aplent. Vs State of Maharashtra -Bhoiwada P. Stn. and Shailesh Ramesh Kadam -Respdt.
2	CR B.A. 804/2020	Harish Rama Mandavikar . Vs State - DCB CID Unit XI - Respondent
3	BA IN MCOC 851/2020 IN SPL CASE 624/2020	Sunil Naryan Angane Vs The State- DCB CID Unit 7
4	BA IN MCOC 865/2020	Mangesh Jaishankar Pandey Vs State Kurar Police Station
5	BA IN MCOC 889/2020	Crime Branch Unit -VII Vs Sukesh Kumar K. Lakshamn Suvama
6.	SPL CASE MCOC 06/15 (Exh.129)	The State Shivaji Nagar P. Stn. Vs Krushna @ Gotya Bajrang Chikne and 3 ors
7.	SPL CASE MCOC 25/16 (Exh.90—93)	SANTACRUZ POLICE STATION. Vs MOHASIN MOHD.YASIN BEHLIM AND ORS.05
8.	M.A. IN MCOC 463/2020	State of Maharashtra Thr Kurar Police Station Vs Uday Shardaprasad Pathak
REPORT, SAY/REPLY		
9	Exh.8 in S.C. 191/19	The State Mulund police station V/S Rakesh Jadhav and ors.
10	CR B.A. 1708/2020	Mr. Arup Sarveshwar Das - Applicant/Accused Vs The State of Maharashtra (D.C.B., C.I.D., Unit VIII)

(Dt.20/08/2020)

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(C.R. NO.21)

11.	CR B.A. 1710/2020	Smt. Ujwala Mahesh Patel Vs The State of Maharashtra (D.C.B., C.I.D., Unit VIII)
12.	CR B.A. 1728/2020	Nishant Ramesh Gupta Vs The State - L.T. Marg Police Station
13.	CR B.A. 1729/2020	Nishant Ramesh Gupta Vs The State - L.T. Marg Police Station
14.	CR B.A. 889/2020	Firoz Afsar Khan Vs The State - L. T. Marg Police Station
15.	CR B.A. 900/2020	Murtuza Ready Madewala Vs State - through Intelligence Office Special Investigation and Intelligence Brach
APPEARANCE		
16	A.B.A. 873/2020	Aditya Dnyanoba Parsewar Vs State Crime Branch Unit - Vi Chembur Mumbai 71
17	CR B.A. 1759/2020	Mohd Arif Jahir Ali Shaikh Vs The State - Vashi Ralway Police Station
18	CR M.A. 1067/2020	Rajnish Prabhajar Karanjvkar in BA 1567/2020 Vs The State - Sr. Ins. - Dadar Railway Police Station
ORDER		
19.	CR B.A. 1523/2020	Mr. Pragnesh Jayantibhai Dawda - Applicant. Vs State - DCB CID Unit XI - Respondent.